

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 346
IB-904(ND)/2020

IN THE MATTER OF:

OWC Apac Pvt Ltd

.....APPLICANT/PETITIONER

SECTION

U/s 59

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the IT Dept.

: Mr. Sanjay Kumar and Ms. Easha,
Standing Counsels

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **30.05.2023.**

Sd/-
(Court Officer)